## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 70 OF 2014**

Dated: 10<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Indian Power Corporation Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ....Respondent(s)

Counsel for the Appellant(s) : Mr. Vivek Mathur

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C. K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R.1

## ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>15.11.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt